

DIVISION BENCH
COURT - I

O-217

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/119(KB)2021
IA(COMPANIES.ACT)/148(KB)2023,
IA(COMPANIES.ACT)/40(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH APRIL 2024

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS ICORE-E-SERVICES LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance(via video conference/physically)

Mr. S. K. Tiwari, Adv.] For the Petitioner
Mr. Jayesh Choradia, Adv.

Ms. Sonam Agarwal, PCS] For Respondent Nos.1 & 3
Mr. Dripto Majumdar, Adv.

Md. Faizan Yakub, Adv.] For Respondent No.4

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel appearing in this matter states that the subject matter is pending before one man Committee of Hon'ble Justice S. P. Talukdar.
3. In view of this statement, this petition is adjourned *sine die* with a liberty to make a mention once any order is passed by the said one man Committee.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**